

In the following 11 Applications for Certified Copies, despite notice dated 11-Mar-2021, applicants have failed, either to make payment of deficit charges or to remove office objections, as the case may be, on or before last date 24-Mar-2021 and therefore, the said applications are hereby rejected, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-25-Mar-2021

Assistant Registrar,
Decree Department,
Certified Copy Section,
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-201808961	Shri. M.B. Jadhav (Government Pleader) Adv for Defendants	1893-2009 (12)
2	U-201810755	S. R. Rajguru Adv for Plaintiff	8276-1984 (12)
3	U-201903216	Iqbal R. Qureshi Adv for Defendant No.5	4219-2013 (9)
4	U-201908021	K. M. BHATIA & CO,	10204-1990 (1)
5	U-202001382	Bipin Dattatray Mhatre (Def. No. 3 in person)	163-2014 (1)
6	U-202002344	Khaitan & Co. Adv. for Applicant	1247-2015 (1)
7	U-202100084	Adv Rahul Sanklecha	2339-2014 (4)
8	U-202100424	Adv Ajay Pandey	2712-2015 (4)
9	U-202100480	Adv R. R. Mishra	6228-1998 (Record Dept.)
10	O-201801217	Adv. Upendra A. Mahadik (Advocate for Plaintiff)	4107-2018 (12)
11	O-201802728	Shri. M.B. Jadhav (Government Pleader) Adv for Respondent	2293-2012 (12)